FORM 23
THE PATENTS ACT, 1970
(39 of 1970)
&
The Patents Rules, 2003
APPLICATION FOR THE RESTORATION OF THE NAME IN THE REGISTER OF PATENT AGENTS
[See section 130(2); rule 117(1)]

I, ...
hereby apply for the restoration of my name in the register of patent agent which was removed on ..... under section 130 or Rule 116. My name was originally entered in the register on .....under No .....

Dated this ..... day of ....20 .....

Signature[1] .....

(----------)[2]

To
The Controller of Patents
The Patent Office
at .....

1. To be signed by the applicant.
2. Name of the natural person who has signed.

Note: For fee: See First Schedule.